

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**VALUE DIRECT COMMUNICATION PRIVATE LIMITED (UNDER CIRP) OPERATING**  
**IN MARKETING TECHNOLOGY AT MUMBAI**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| <b>RELEVANT PARTICULARS</b> |  |   |
|-----------------------------|--|---|
| 1.                          | Name of the corporate debtor along with PAN/ CIN/ LLP No.  | M/s. Value Direct Communication Private Limited (Under CIRP)<br>CIN No. U74990MH2010PTC200916   |
| 2.                          | Address of the registered office   | Office No.1606 to 1609, 16th Floor, Rupa Solitaire Millenium Business Park, Mahape, Navi Mumbai Thane – 400710  |
| 3.                          | URL of website   | Website of the Corporate Debtor is not in operation   |
| 4.                          | Details of place where majority of fixed assets are located  | Mahape, Navi Mumbai   |
| 5.                          | Installed capacity of main products/ services  | Not applicable  |
| 6.                          | Quantity and value of main products/ services sold in last financial year  | Business of the Corporate Debtor is closed since May 2021.  |
| 7.                          | Number of employees/ workmen   | Nil   |
| 8.                          | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Email request be sent to:<br><a href="mailto:cirp.valuedirect@gmail.com">cirp.valuedirect@gmail.com</a><br><a href="mailto:indrajitmukherjee15@yahoo.com">indrajitmukherjee15@yahoo.com</a> |
| 9.                          | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:  | Email request be sent to:<br><a href="mailto:cirp.valuedirect@gmail.com">cirp.valuedirect@gmail.com</a>   |
| 10.                         | Last date for receipt of expression of interest  | Thursday, 22nd June, 2023   |
| 11.                         | Date of issue of provisional list of prospective resolution applicants   | Sunday 02nd July, 2023  |
| 12.                         | Last date for submission of objections to provisional list   | Friday, 07th July, 2023   |
| 13.                         | Process email id to submit EOI   | <a href="mailto:cirp.valuedirect@gmail.com">cirp.valuedirect@gmail.com</a>  |

Date: 07th June, 2023  
Place: Mumbai

For Value Direct Communication Private Limited



*Indrajit Mukherjee*

Indrajit Mukherjee  
Resolution Professional

Reg. No: IBBI/PA-001/IP-P01533/2018-2019/12450

Registered Address of the Resolution Professional: B-405, Siddhivinayak Twins, Plot No. 9, Sector 17, Roadpali, Kalamboli, Navi Mumbai – 410218